

<i>Name of States/ U. Territories</i>	<i>Number of cases sanctioned</i>
Union Territories	
1 Chandigarh	86
2 Delhi	1999
3 Pondicherry	307
Total	159173

Crop Insurance Claims

2185. SHRI HARI KISHORE SINGH: Will the Minister of AGRICULTURE be pleased to state:

(a) whether there is any delay in the settlement of crop Insurance Claims; and

(b) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) & (b) There is generally no delay in the settlement of claims. However, sometimes timely payment of claims is not possible when there is delay in the receipt of yield data, discrepancies are noticed in the claims or share of Central & State Governments is not available in time.

Denial of Civil Liberties in Pakistan Occupied Kashmir

2186. DR. C. SILVERA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether the Pakistan is denying Civil liberties to the people living in the occupied areas of Jammu and Kashmir;

(b) if so, the reaction of the Government thereto; and

(c) the steps proposed to be taken by the Government to take up the issue at the international level?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI MADHAVSINH SOLANKI): (a) In the areas of Jammu and Kashmir under Pakistan's illegal occupation, there is reported to be widespread dissatisfaction as the people have not been able to exercise their democratic and political rights. Several areas do not have representative assemblies. Elections to such assemblies, where they exist, are held irregularly and are extensively manipulated.

(b) Pakistan has no locus standi in these areas which are under its illegal occupation.

(c) Government is committed to the Simla Agreement under which all differences between India and Pakistan are to be resolved bilaterally and peacefully.

[Translation]

Ravine Development Programme

2187. SHRI DEVENDRA PRASAD YADAV: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Punjab and Bihar have been included under Ravine Development Programme;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) No, Sir.

(b) Does not arise.

(c) No plan outlay has been approved by the Planning Commission for the Ravine Reclamation Programme for the year 1991-92.

New Telephone Connections in Surat, Gujarat

2188. SHRI CHHITUBHAI GAMIT: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of persons on the waiting list for telephone connections